

अतः सरकार से आग्रह है कि सरकार समान कार्य के लिए समान वेतन की नीति निश्चित करे और रक्षा वाहिनी के जवानों को दैनिक भत्ता पच्चास रुपया स्वीकृत करे। रक्षा वाहिनी के जवान जो काफी दिनों से सेवा कर रहे हैं उनकी सेवा को स्थाई करे जिससे वे भुखमरी के शिकार नहीं हों।

(viii) NEED TO ABOLISH SYSTEM OF ENGAGING STAFF ON EXTRA DEPARTMENTAL BASIS IN P&T DEPARTMENT

SHRI SUSHIL BHATTACHARYA (Burdwan): Sir, out of a total of about eight lakh employees serving the Post and Telegraph Department, nearly three lakhs are those hapless EDAS, receiving a monthly allowance, varying from Rs. 118 to 172, for working generally three to five hours a day. They are not paid if they work beyond the scheduled hours, which they have to do not infrequently, and of course they are not eligible for promotion even after rendering service in the department for 30 years or over. No regular procedure is followed, either for their appointment or dismissal, and the EDA are deprived of all the facilities enjoyed by regular staff, though the nature of work rendered by both the categories is the same. The Rajan Committee recommended in their report, almost a quarter of a century earlier, that EDAS should be recognised in a phased manner, as regular staff. The Supreme Court also gave the verdict that they were civil servants and not casual workers. But no step has yet been taken to recognise the EDAS as departmental staff. They organised a 1,000 mile padajatra, from 10th to 25th March, from different parts of West Bengal to Calcutta, to place their demand before the Prime Minister of India in a memorandum, which was submitted to the Governor on 25th March, 1983. Their immediate demand is for the abolition of the system of engaging staff on extra-departmental basis. In the circumstances, I request the Government to take an immediate action.

MR. DEPUTY-SPEAKER: Now we will take up the next item.

SHRIKRISHNA CHANDRA HALDER (Durgapur): Sir, I have a small submission to make.

MR. DEPUTY-SPEAKER: Have you given notice?

SHRI KRISHNA CHANDRA HALDER: No, Sir. Hear me for a minute. More than several hundred seamen under the leadership of Forward Seamen's Organisations have come from different parts of our country to stage a dharna in front of the Prime Minister's house. Sir, through you, I would request the Prime Minister, or the Minister of Transport and Shipping, to meet their representatives and try to redress their grievances. This is my submission.

12.25 hrs.

DEMANDS FOR GRANTS (GENERAL), 1983-84—Contd.

MINISTRY OF FOOD AND CIVIL SUPPLIES Contd.

MR. DEPUTY-SPEAKER: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Food and Civil Supplies, Shri K. C. Pandey was on his legs. He has already taken 8 minutes. He has now got 120 seconds.

श्री कृष्ण चन्द्र पान्डे (खलीलाबाद) : माननीय उपाध्यक्ष महोदय, मैं ता० 24 के अपने अपूर्ण भविष्य को पूर्ण करने के लिये खड़ा हुआ हूँ। मान्यवर, ता० 24 को मैंने सदन का ध्यान आकृष्ट कराया था कि उत्तर प्रदेश में गन्ना किसानों की बड़ी ही दुर्दशा हो रही है। 20 करोड़ रुपया उत्तर प्रदेश सरकार ने भारत सरकार से मांगा था, तदन्तु अभी तक कोई फैसला नहीं हो पाया है। इतना ही नहीं मान्यवर, जो भारत सरकार की पांच मिलें हैं वे भी किसानों को उचित मूल्य